

Shri K. D. Malaviya: 158 pamphlets have so far been distributed; some more are to come out soon and it is expected that the State Governments will take up the work of translation.

Shri T. S. A. Chettiar: In what language?

Shri K. D. Malaviya: In Hindi.

एम्प्लायमेंट एक्सचेंज

* ३१९. सेड गोविन्द दास : (क) क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि क्या एम्प्लायमेंट एक्सचेंजों में नौकरी दिलाने के मामले में कुछ विशेष वर्ग के व्यक्तियों को प्राथमिकता दी जाती है ?

(ख) क्या इन वर्गों में भूतपूर्व भारतीय रियासतों के छंटी कर्म गये तथा अवधि से पूर्व सेवा निवृत्त किये गये व्यक्ति भी सम्मिलित हैं ?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes. In submitting panels of suitable candidates for consideration of the appointing authorities the Employment Exchanges follow the order of priority prescribed by the Government of India.

(b) Persons employed by the former Indian States on services which have been taken over by the Central Government as a result of the integration, have now come under the Government of India. Those among them who were found surplus on such integration have been accorded priority for purposes of re-employment. Priority has also been accorded to the employees of the Government of Madras who were rendered surplus as a result of the creation of the State of Andhra. Apart from these, no priority is given to the employees of the State Governments who are retrenched or are about to be retrenched.

सेड गोविन्द दास : जहां तक इन लोगों का सम्बन्ध है जो कि भिन्न-भिन्न रियासतों से बलग किये गये हैं, क्या कोई सरकार के पास इस प्रकार के अंक उपलब्ध हैं कि जिस

से यह मालूम हो सके कि इन में कितनी संख्या अब तक नौकरी में ली जा सकी है ?

Shri Datar: Sir, the exact figure is not known, but an attempt has been made to absorb as many as possible.

Shri K. K. Basu: May I know, Sir, whether a person, who has been retrenched from a particular department, gets any preference in the case of re-employment, or whether he has to apply through the Employment Exchange?

Shri Datar: He gets a preference in order of priorities. He has to apply and then his name is registered and it is then included in the panel.

Shri B. S. Murthy: May I know, Sir, any other Government besides the Punjab Government has asked the Central Government to allow it to have its own employment exchange?

Shri Datar: The whole question is now under consideration and a Committee has been appointed under the chairmanship of Shri B. Shiva Rao and that Committee will go into the whole question as to what extent there should be a Central Exchange and a State Exchange.

PRODUCTION OF ANTI-BIOTICS

*320. **Dr. Rama Rao:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether the Board of Scientific and Industrial Research had recommended that intense efforts should be made for the production of anti-biotics from indigenous sources?

(b) What steps have been taken in this direction in research and manufacture, since this decision was taken?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) Research on anti-biotics is being carried out at the Central Drug Research Institute, Lucknow and at Universities and Research Institutes, under the auspices of the Council of Scientific and Industrial Research. The recommendations of the Board of